

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 163/HCS

Dated: 09/06/2018

**OFFICE ORDER**

Mrs. Sonam Denka Wangdi, Chief Judicial Magistrate –cum- Civil Judge (South) at Namchi shall hold additional charge of the Court and Office of the Civil Judge –cum- Judicial Magistrate, Yangang Sub- Division, South Sikkim, in addition to her own duties with effect from 12.06.2018.

She shall hold Court on 02<sup>nd</sup> Monday of every month and avail services of the ministerial staff of the Court of Civil Judge –cum- Judicial Magistrate (South) at Namchi, until further orders.

By Order,

Sd/-  
**REGISTRAR GENERAL**

Memo No. : V(243)/Confdl/HCS/ 3640 -680


Date:

Copy to:

09/6/2018

1. Mrs. Sonam Denka Wangdi, Chief Judicial Magistrate –cum- Civil Judge (South) at Namchi.
2. The Joint Registrar –cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
4. The P.S to Hon'ble Judge, High Court of Sikkim.
5. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Additional Chief Secretary –cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
9. The Legal Remembrancer –cum- Secretary, Law Department, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (East) at Gangtok.
11. The District & Sessions Judge (North) at Mangan.
12. The District & Sessions Judge (South) at Namchi.
13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (Special Division –I) at Gangtok.
15. The District & Sessions Judge (Special Division II) at Gangtok.
16. The Director, Sikkim Judicial Academy, Gangtok.
17. The Chief Judicial Magistrate –cum- Civil Judge (North) at Mangan.
18. The Chief Judicial Magistrate –cum- Civil Judge (East)I/C at Gangtok.
19. The Chief Judicial Magistrate –cum- Civil Judge (West) at Gyalshing.

20. The Civil Judge –cum- Judicial Magistrate (East) at Gangtok.
21. The Civil Judge –cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
22. Civil Judge –cum- Judicial Magistrate, Sub- Division at Soreng, West Sikkim.
23. The Civil Judge –cum- Judicial Magistrate (West)I/C at Gyalshing.
24. The Civil Judge –cum- Judicial Magistrate (South)I/C at Namchi.
25. The Civil Judge –cum- Judicial Magistrate (North)I/C at Mangan.
26. The Civil Judge –cum- Judicial Magistrate, Rangpo Sub- Division, I/C East Sikkim.
27. The Civil Judge –cum- Judicial Magistrate, Jorethang Sub- Division, I/C South Sikkim.
28. The District Magistrate (North) at Mangan.
29. The District Magistrate (South) at Namchi.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (West) at Gyalshing.
32. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
33. The General Secretary, Bar Association of Sikkim, Gangtok.
34. The General Secretary, High Court Bar Association, Gangtok.
35. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
36. All Section Incharge, High Court of Sikkim, Gangtok.
37. The Computer Cell, High Court of Sikkim, Gangtok.
38. Notice board.
39. Guard File.
40. File

  
07.08.18  
**REGISTRAR**